

**FORM No. STK – 7**

**NOTICE OF STRIKING OFF AND DISSOLUTION**

[Pursuant to sub-section (5) of section 248 of the Companies Act, 2013 and rule 9 of the Companies  
(Removal of Names of Companies from the Register of Companies) Rules, 2016]

**GOVERNMENT OF INDIA**

**MINISTRY OF CORPORATE AFFAIRS**

Office of the Registrar of Companies, Jammu & Kashmir

Hall No.405-408, Bahu Plaza, South Block, Rail Head Complex, Jammu-180012

(Also at SDA Office Complex, Ground Floor, Bemina Bye Pass Srinagar, Kashmir)

Dated: 08.08.2018

Notice no: STK-7/ROC/JMU/2018/2

**Reference:**

In the matter of Companies Act, 2013 and the below mentioned 191 Companies in Annexure A.

This is with respect of this Office's notice in form STK-5 issued on 04.06.2018. Notice is hereby published that pursuant to sub-section (5) of Section 248 of the Companies Act, 2013 the names of the said 191 Companies have this day of 8<sup>th</sup> August, 2018 been struck off the Register of Companies and the said Companies are dissolved.



(Ruvit Kumar)

Registrar of Companies  
Jammu and Kashmir

Encls: As above.